

ORISSA HIGH COURT

FILING REPORT AS ON :06/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/36384/2026	JINDAL STAINLESS LTD., NEW DELHI VS SHIVA ENTERPRISES, JHARKHAND	ANUPAM DASH VS	// () //	
2	D-ARBP/36386/2026	JINDAL STAINLESS LTD., NEW DELHI VS LRADING CONSTRUCTION, JHARKHAND	ANUPAM DASH VS	// () //	
3	D-BLAPL/23747/2026	JISAYA SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /463 /2025 () //	
4	D-BLAPL/23748/2026	ARUNA GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /463 /2025 () //	
5	D-BLAPL/23756/2026	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEONJHAR TOWN /158 /2025 () //	
6	D-BLAPL/23757/2026	JATIN KUMAR BEHERA VS STATE OF ODISHA	SITIKANT MISHRA VS	JASHIPUR /16 /2025 () //	
7	D-BLAPL/23762/2026	JIBESWAR MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KUAKHIA /289 /2026 () //	AOD20240000242C202600201
8	D-BLAPL/23775/2026	JAGESWARI PANDA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	CHHEND /105 /2026 () //	
9	D-BLAPL/23784/2026	NANDI @ CHANDAN RATHI VS STATE OF ODISHA	ASISH CHANDRA RATH VS	NACHUNI /122 /2026 () //	
10	D-BLAPL/23785/2026	NARAYAN TUDU VS STATE OF ODISHA	DEVASHIS PANDA VS	NALCO /264 /2025 () //	
11	D-BLAPL/23786/2026	BABULA MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /234 /2024 () //	AOD20240000012C202600250

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12	D-BLAPL/23790/2026	NEHAL SA VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202600102
13	D-BLAPL/23791/2026	MANORANJAN DORA VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	HIRAKUD /121 /2026 () //	
14	D-BLAPL/23792/2026	SACHIN MAHADEO GEJAGE VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /671 /2026 () //	
15	D-BLAPL/23793/2026	MERAJ ALAM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	// () //	AOR20220002454C202600101
16	D-BLAPL/23796/2026	PRAMOD KUMAR RANA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /178 /2025 () //	
17	D-BLAPL/23798/2026	PRADUMNA PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /374 /2026 () //	AOR20220000246C202600038
18	D-BLAPL/23799/2026	LALTU @ SK KURBAN @ NALTU KHAN VS STATE OF ODISHA	BABITA DASH VS	TALCHER TOWN /140 /2026 () //	AOD20230000734C202600009
19	D-BLAPL/23802/2026	RITIK LOHAR VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /267 /2026 () //	
20	D-BLAPL/23804/2026	SOURI MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /61 /2025 () //	
21	D-BLAPL/23806/2026	RUDRA PRASAD NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
22	D-BLAPL/23807/2026	KARTIKA SAHOO @ CHANTULU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GANIA /153 /2025 () //	
23	D-BLAPL/23808/2026	NISHIKANTA NAIK	SURYAKANTA DWIBEDI	KOKSARA /97 /2026	

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		VS	VS	0	
		STATE OF ODISHA		//	
24	D-BLAPL/23814/2026	KIRTTAN SAMAL	DEEPAK KU SAHOO	AUL /235 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
25	D-BLAPL/23816/2026	HAIRANIA @ HARIHAR DEHURY	PRAVASH CHANDRA JENA	KHUNTUNI /124 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
26	D-BLAPL/23817/2026	MUNA KHAN	SANTOSH KUMAR MAHANTY	GOPALPUR /126 /2025	AOD20240000242C202600202
		VS	VS	0	
		STATE OF ODISHA		//	
27	D-BLAPL/23818/2026	JITENDRA BEHERA	ANIRUDHA DAS	KAMAKHYANAGAR /313 /2025	
		VS	VS	0	
		STATE OF ODISHA		//	
28	D-BLAPL/23826/2026	SOUMYA RANJAN SABAT	BHARAT BHUSAN ROUTRAY	BIRMITRAPUR /271 /2026	
		VS	VS	0	
		STATE OF ODISHA		//	
29	D-CMAPL/36460/2026	GOVERNING BODY OF MOHAN MAHILA HIGHER SECONDARY SCHOOL	ANIRUDHA DAS	//	
		VS	VS	0	
		RAMAKANTA MANGARAJ		//	
30	D-CMAPL/36474/2026	JYOTISHANKAR DAS	ADV.	//	
		VS	VS	0	
		MIRA SAHU		//	
31	D-CMP/36361/2026	UMAKANTA DWIBEDI	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		HEMANTA KUMAR DWIBEDI		//	
32	D-CMP/36362/2026	POLAKI GOPI	PABITRA KUMAR PAIK	//	AOD20220004143C202600006
		VS	VS	0	
		INDIRA KUMARI KAMONDAL		//	
33	D-CMP/36391/2026	BRAJA BIHARI CHOUDARY	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		CHHABILA PRADHAN		//	
34	D-CMP/36462/2026	MANOJ KUMAR DASH	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	

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35	D-CMP/36489/2026	BHASKAR CHANDRA DASH @ PANDA SWARAJ KUMAR MOHANTY VS CHITTARANJAN MOHANTY	LAGNAJIT PATTHNAIK VS	// // 0 //	
36	D-CONTC/36385/2026	M/S. MAA VAISHNO DEVI CONSTRUCTION VS DIPANKAR MOHAPATRA, MANAGING DIRECTOR	ADV. VS	// 0 //	AOR20220001523C202600093
37	D-CONTC/36401/2026	RAJENDRA KUMAR SAHOO VS SOMESH KUMAR UPADHYAY, IAS, COLIECTOR-CUM-DISTRICT MAGISTRATE	ADV. VS	// 0 //	AOR20220001563C202600040
38	D-CONTC/36430/2026	RAMESH CHANDRA BEHERA VS USHA PADHEE, IAS	ADV. VS	// 0 //	
39	D-CONTC/36442/2026	PRAVAS RANJAN NANDA VS BIRENDRA CORKORA, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //	
40	D-CONTC/36445/2026	ANANTA CHARAN BEHERA VS BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0 //	
41	D-CONTC/36454/2026	BINOD KUMAR LENKA VS MRUNTYUNJAYA BARIK, EXECUTIVE ENGINEER, MAHANADI BARAGE DIV., CUTTACK	BINAYA KUMAR MOHANTY VS	// 0 //	
42	D-CONTC/36455/2026	HEMANTA KUMAR ROUT VS KALI PRASANNA MOHAPATRA, IAS	ADV. VS	// 0 //	
43	D-CONTC/36459/2026	DAYA SAGAR NANDA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0 //	
44	D-CONTC/36461/2026	NEPAL MAHAKUR VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0 //	
45	D-CONTC/36463/2026	SUDAM CHANDRA MISHRA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0 //	

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46	D-CONTC/36465/2026	PRAFULLA KUMAR JENA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR FOREST DIVISION, BALANGIR	BRAJA KISHOR PANDA VS	// 0	
47	D-CONTC/36466/2026	GANESWAR MAJHI VS AJAYA KUMAR SAHU, D.F.O., KARANJIA FOREST DIVISION, KARANJIA	BRAJA KISHOR PANDA VS	// 0	
48	D-CONTC/36468/2026	CHERU SENAPATI VS BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY., FOREST AND ENVIRONMENT DEPT., BHUBANESWAR	BRAJA KISHOR PANDA VS	// 0	
49	D-CONTC/36475/2026	GANANATH NAYAK VS SUBHA SARMA, IAS	ADV. VS	// 0	
50	D-CONTC/36482/2026	SHISHIR KUMAR BEHERA VS ANU GARG, IAS	AMIYA KUMAR CHHATOI VS	// 0	
51	D-CONTC/36487/2026	SHAKUNTALA JENA VS ABHIMANYU DAS, I.I.C KHANDAGIRI POLICE STATION, BHUBANESWAR	SUDHANSU SEKHAR JENA VS	// 0	
52	D-CONTC/36490/2026	DEBDEEP PANDA@DEBJEET PANDA VS GOPAL KRUSHNA JENA, IIC DHAMNAGAR POLICE STATION	ADV. VS	// 0	
53	D-CONTC/36500/2026	UMESH CHANDRA DASH VS BIRENDRA KORKORA, DIRECTOR,SECONDARY EDUCATION, ODISHA	ADV. VS	// 0	
54	D-CRLA/23754/2026	PREMAJ MAHAKUL @ PREMOJ MAHAKUL @ TUTUN MAHAKUL PRADHAN VS STATE OF ODISHA	NILASH KULIA VS	AUL /225 /2026 0	
55	D-CRLA/23821/2026	ALLARAKHA KHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	LALBAG /20 /2016 0	
56	D-CRLMA/23778/2026	SUBHALAXMI NATH SHARMA VS STATE OF ODISHA	BIKASH KUMAR ROUTRAY VS	JAJPUR TOWN /731 /2025 0	
57	D-CRLMA/23789/2026	NILESH YOGESH JAGIWALA@NILESH JAGIWALA@NILESH SHIVAJI KADAM	NILESH SHIVAJI KADAM	// 0	

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		VS	VS	()	
		UNION OF INDIA (CGST)		//	
58	D-CRLMC/23741/2026	PADMA CHARAN PRADHAN@PAGAL	AKSHAYA KUMAR SAHOO	CHANDAPUR /114 /2022	
	CRLMC/2684/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)	
		STATE OF ODISHA		TR/0000067/2023	
59	D-CRLMC/23750/2026	SARAT CHANDRA JENA	DEBASIS SAHOO	GHASIPURA /160 /2014	AOR20220003390C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/23751/2026	AKASH ROUT	RANJAN KUMAR NAYAK	TIGIRIA /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/23752/2026	KABI MALLA	RANJAN KUMAR NAYAK	TIGIRIA /76 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/23760/2026	AMIT PRASAD BADAJENA	KARTIK CHANDRA TRIPATHY	INFOCITY PS /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/23763/2026	RAKASHASI TRIPATHY	SAMVIT MOHANTY	/ /0	
		VS	VS	()	
		MAHAPRASAD ROUT		//	
64	D-CRLMC/23766/2026	BIDESHI DALEI	RABI NARAYAN MOHANTY	NAYAPALLI P.S. /157 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/23780/2026	M/S. SHIV PHARMACEUTICALS, KENDRAPARA	BISWAJIT PASAYAT	/ /0	
		VS	VS	()	
		M/S. RAPTAKOS BRETT AND COMPANY LTD.		//	
66	D-CRLMC/23794/2026	PRAHALLAD SAHOO	SAMBIT BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/23809/2026	AKASH SETHI	SOURAV DAS	PIPLI /364 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/23812/2026	DIPU@BASUDEB PARIDA	AMLAN SHAKTI PAUL	CHANDAKA P.S. /30 /2017	
		VS	VS	()	

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69	D-CRLMC/23813/2026	STATE OF ODISHA MOHSIN KHAN @ SK. MOHSIN KHAN VS	BHABANI SANKAR MISHRA VS	// DHARMASALA /281 /2025 ()	
70	D-CRLMC/23815/2026	STATE OF ODISHA DR. PRAVAS CHANDRA ACHARYA VS	RATIKANTA MOHAPATRA VS	// CANTONMENT ROAD /143 /2023 ()	
71	D-CRLMC/23820/2026	STATE OF ODISHA BANABAS TAREI VS	JAYANTA KUMAR MAJHI VS	// BALASORE SADAR /34 /2018 ()	
72	D-CRLMC/23823/2026	STATE OF ODISHA DIPU @ BASUDEB PARIDA VS	AMLAN SHAKTI PAUL VS	// CHANDAKA P.S. /27 /2017 ()	
73	D-CRLMC/23828/2026	STATE OF ODISHA DANDAPANI PRADHAN @ DANDUA VS	SATYABRATA DASH VS	// / /0 ()	
74	D-CRLMP/23753/2026	STATE OF ODISHA SAGAR PRADHAN VS	LAMBODOR ACHARI VS	// PHIRINGIA /193 /2023 ()	AOR20220001311C202600101
75	D-CRLMP/23768/2026	STATE OF ODISHA DILLIP KUMURA VS	RABI NARAYAN MOHANTY VS	// / /0 ()	
76	D-CRLMP/23772/2026	STATE OF ODISHA SHARAT CHANDRA BISWAL VS	RABI NARAYAN MOHANTY VS	// / /0 ()	
77	D-CRLMP/23795/2026	LAXMIDHAR BARIK BIDYA BHUSAN ACHARYA VS	BINAYAK MOHAPATRA VS	// / /0 ()	
78	D-CRLMP/23805/2026	STATE OF ODISHA BHOLANATH SAGAR VS	PADMANAV BHUTIA VS	// / /0 ()	
79	D-CRLMP/23819/2026	STATE OF ODISHA PRADIP KUMAR BEURIA VS	LALITENDU MISHRA VS	// PIPLI /123 /2025 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/23822/2026	TRINATH NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	/ /0 0 //	
81	D-CRLMP/23827/2026	HARAPRIYA NANDA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ /0 0 //	
82	D-CRLMP/23829/2026	MITRABHANU DAS VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	/ /0 0 //	
83	D-CRLMP/23830/2026	DILIP KUMAR DASH @ DILLIP VS STATE OF ODISHA	SUBHAM SATAPATHY VS	/ /0 0 //	
84	D-CRLREV/23797/2026	KARUNAKAR ACHARYA VS SAMBALPURI BASTRALAYA HANDLOOM CO-OPERATIVE SOCIETY LTD.	TRILOCHAN NANDA VS	/ /0 0 //	
85	D-CRLREV/23801/2026	BASANTA NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MUDANPUR RAMPUR /18 /2026 0 //	
86	D-CRLREV/23803/2026	BIJETA BHOI VS STATE OF ODISHA	DHANANJAYA MUND VS	BHAWANIPATNA SADAR /46 /2022 0 //	AOR20220001492C202600196
87	D-CRLREV/23811/2026	BABULA NAIK VS STATE OF ODISHA	BIKASH KUMAR DASH VS	BIRMAHARAJPUR /179 /2025 0 //	
88	D-EXP/36423/2026	E. LAXMAIAH VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //	
89	D-FAO/36456/2026	PUSPANJALI MAHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
90	D-LAA/36404/2026	LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL VS DEBENDRA DALABEHERA	SHUBRANGA BOHANKAR, AGA VS	// 0 //	LOD20240000194C202600277
91	D-LAA/36405/2026	LAZO OF KHURDHA ROAD BALANGIR NEW BG RAIL VS	SHUBRANGA BOHANKAR, AGA VS	// 0 //	LOD20240000200C202600269

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		VS	VS	0	
92	D-LAA/36415/2026	SIBA PRASAD NAIK LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL SANKU PROJECT, BOLANGIR, AGA	VS	//	LOD20240000194C202600278
		VS	VS	0	
93	D-LAA/36425/2026	UTKAL DALABEHERA LAZO OF KHURDHA ROAD BALANGIR NEW BG RAISANKU PROJECT, BOLANGIR, AGA	VS	//	LOD20240000200C202600270
		VS	VS	0	
94	D-LAA/36426/2026	MARKANDA MAHALA LAZO OF KHURDA ROAD BOLANGIR NEW BG RAIL SANKU PROJECT, BOLANGIR, AGA	VS	//	LOD20240000172C202600263
		VS	VS	0	
95	D-LAA/36432/2026	BIRENDRA KARMI LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL SANKU PROJECT, BOLANGIR, A.S.C	VS	//	LOD20240000194C202600280
		VS	VS	0	
96	D-LAA/36433/2026	BASUDEBA DANGA LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL SANKU PROJECT, BOLANGIR, A.G.A	VS	//	LOD20240000200C202600271
		VS	VS	0	
97	D-LAA/36476/2026	JAYAPRAKASH MAHALA LAZO OF KHURDA ROAD BALANGIR NEW BG RAIL SANKU PROJECT, BOLANGIR	VS	//	LOD20240000200C202600272
		VS	VS	0	
98	D-MACA/36377/2026	ACHINTA NAIK M/S. H.D.F.C. ERGO GENERAL INSURANCE CO.LTD., GURUPRASAD DUTTA	VS	//	
		VS	VS	0	
99	D-MACA/36429/2026	MADHUSMITA JENA THE D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR PRASANTA KUMAR MAHALI	VS	//	
		VS	VS	0	
100	D-MACA/36438/2026	NARAYAN NAYAK THE D.M., ORIENTAL INSURANCE CO. LTD., BHUBANESWAR PRASANTA KUMAR MAHALI	VS	//	
		VS	VS	0	
101	D-MACA/36449/2026	SANJIB KUMAR NAYAK D.M., NATIONAL INSURANCE CO. LTD., DHENKANAL PRASANTA KUMAR MAHALI	VS	//	
		VS	VS	0	
102	D-RSA/36371/2026	BHIMSEN SWAIN TAMALABALA PANI	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	

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103	D-RSA/36453/2026	TAHASILDAR, PATTAMUNDAI CHANDRAMANI SAMINI VS BHAGABANA BEHERA	KIRTAN BADHEI VS	// // 0 //	
104	D-RSA/36469/2026	NABAGHANA SETHI VS ALEKH CHANDRA BEHERA	SURAJIT NATH VS	// 0 //	
105	D-RVWPET/36406/2026	STATE OF ODISHA VS SUBHASHREE SUBHASHMITA SUBUDHI	DEBASISH TRIPATHY, AGA VS	// 0 //	LOD20240000172C202600262
106	D-RVWPET/36427/2026	STATE OF ODISHA VS SNIGDHA DASH	DEBASISH TRIPATHY, AGA VS	// 0 //	LOD20240000172C202600264
107	D-SAO/36437/2026	K JAGANNATH DAS VS IREL INDIA LIMITED	Judhisthir Sahoo VS	// 0 //	AOD20220003315C202600039
108	D-TRP(C)/36424/2026	SANDHYARANI BARIK VS KANHU CHARAN BARIK	SMITA RANJAN PATNAIK VS	// 0 //	
109	D-TRP(C)/36467/2026	CH. ANUCHHAYA PRUSTY VS K. SOUMYA RANJAN MAHAPATRA	SIBA RANJAN POLAI VS	// 0 //	
110	D-WA/36359/2026	STATE OF ODISHA VS SANJAY KUMAR DAS	BISWABAR DASH,AGA VS	// 0 //	LOD20240000172C202600259
111	D-WA/36435/2026	STATE OF ODISHA VS DR. MADHUBRATA SATPATHY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202600281
112	D-WA/36448/2026	BINODINI MALLICK VS ADDL. DM, KANDHAMAL	PRAGYAN PARAMITA MOHANTY VS	// 0 //	
113	D-WP(C)/36356/2026	PRAMODA KUMAR BARAL VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //	AOR20220001583C202600197

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114	D-WP(C)/36357/2026	DEEPTI MAYEE BADAJENA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	AOD20240000798C202600024
115	D-WP(C)/36358/2026	KAMALKANT PANDA VS STATE OF ODISHA	DEBADUTTA KANUNGO VS	// 0 //	
116	D-WP(C)/36360/2026	TAPASWINI NATH VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
117	D-WP(C)/36363/2026	NAMITA MISHRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
118	D-WP(C)/36364/2026	CHINMAYEE NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
119	D-WP(C)/36365/2026	PARBATI PALEI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
120	D-WP(C)/36366/2026	RANJITA BEHERA VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //	
121	D-WP(C)/36367/2026	PADMABATI NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
122	D-WP(C)/36368/2026	JAYASHREE PANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
123	D-WP(C)/36369/2026	THE CHIEF MANAGER CUM AUTHORIZED OFFICE, ARBANS BANK LIMITED, CUTTACK VS REGISTRAR, DRAT, KOLKATA	THE CHIEF MANAGER CUM AUTHORIZED OFFICE, ARBANS BANK LIMITED, CUTTACK VS	// 0 //	
124	D-WP(C)/36370/2026	CHIEF MANAGER CUM AUTHORIZED OFFICER, ARBANS BANK LIMITED, CUTTACK VS REGISTRAR, DRAT, KOLKATA	CHIEF MANAGER CUM AUTHORIZED OFFICER, ARBANS BANK LIMITED, CUTTACK VS	// 0 //	
125	D-WP(C)/36372/2026	DR.JEEVANJYOTI MOHANTY	NAVNEET DADHICHI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/36373/2026	SURESH CHANDRA PRADHAN	KEDAR SANKAR SAHU	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, ODISHA BUILDING AND OTHER CONSTRUCTION WORKERS WELFARE BOARD, BHUBANESWAR			
127	D-WP(C)/36374/2026	DR.SOMESH KUMAR SAHOO	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/36375/2026	SOUMYARANJAN ROUT	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/36376/2026	DR. ASHRUMOCHAN MOHANTY	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/36378/2026	DEBASHIS SAHOO	SUBASH CHANDRA PUSPALAKA	//	
	WP(C)/25151/2026	VS	VS	0	
		THE STATE OF ODISHA		//	
131	D-WP(C)/36379/2026	DR. PRITAM SAHOO	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/36380/2026	DR.BISWAPRASAD SAMANTARAY	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/36381/2026	DR.MANOJ KUMAR BEHERA	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/36382/2026	DR. LISAMAUSUMI DAS	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/36383/2026	DR.DEEPAK KUMAR MOHANTY	NAVNEET DADHICHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/36387/2026	DR.RASHMI RANJAN MOHANTY	NAVNEET DADHICHI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/36388/2026	STATE OF ODISHA DR. BISWADARSHAN BISWAL VS	NAVNEET DADHICHI VS	// // 0	
138	D-WP(C)/36389/2026	STATE OF ODISHA KANHU CHARAN SAHOO VS	SIOUBHAGYA SWAIN VS	// // 0	AOR20220001296C202600111
139	D-WP(C)/36390/2026	STATE OF ODISHA MANAGING COMMITTEE OF UTKALMANI GOPABANDHU TRUST, DOSIA, KENDRAPARA VS	SAHVAIDYANATHA, DOSIA, KENDRAPARA VS	// // 0	
140	D-WP(C)/36392/2026 WP(C)/25073/2026	STATE OF ODISHA NIRANJAN BEHERA VS	PRABHAKAR SABAT VS	// // 0	AOD20260000172C202600087
141	D-WP(C)/36393/2026	STATE OF ODISHA RASHMI MAHAPATRA VS	CHITTA RANJAN LENKA VS	// // 0	
142	D-WP(C)/36394/2026 WP(C)/25164/2026	CHIEF MANAGER CUM AUTHORIZED OFFICER, BANK OF BARODA, CUTTACK NRUSINGH CHARAN NAYAK VS	SIDHANT DWIBEDI VS	// // 0	
143	D-WP(C)/36395/2026	STATE OF ODISHA ONGC TRIPURA POWER COMPANY LTD., DELHI VS	ARPIT SARANGI VS	// // 0	
144	D-WP(C)/36396/2026	M/S O AND M SOLUTION PVT.LTD, KHORDA MANI MOHANTY VS	NIRMAL RANJAN ROUTRAY VS	// // 0	AOD20240000714C202600021
145	D-WP(C)/36397/2026	UNION OF INDIA BHAGIRATHI PATRA VS	KUNAL KUMAR SWAIN VS	// // 0	
146	D-WP(C)/36398/2026	STATE OF ODISHA JYOTIRMAY DEY VS	KUNAL KUMAR SWAIN VS	// // 0	
147	D-WP(C)/36399/2026	STATE OF ODISHA MUNINDRA NATH GIRI VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/36400/2026	SURYAKANTA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
149	D-WP(C)/36402/2026	AKHIL KUMAR PATNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600125
150	D-WP(C)/36403/2026	PRATAP KUMAR PATNAIK VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //	AOR20230000010C202600126
151	D-WP(C)/36407/2026	KHETRAJPUR MERCHANT ASSOCIATION, SAMBALPUR VS STATE OF ODISHA	POUSIK ANANDA GURU VS	// 0 //	
152	D-WP(C)/36408/2026	ATMARAM BHUYAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
153	D-WP(C)/36409/2026	KHITISH CHANDRA BEHERA VS DISTRICT JUDGE, KALAHANDI	UMAKANTA MISHRA VS	// 0 //	
154	D-WP(C)/36410/2026	MANAGING COMMITTEE OF GRAM PANCHAYAT HIKHISCHHOM, MASWABHANJ VS STATE OF ODISHA	HISHCHHOM MASWABHANJ VS	// 0 //	
155	D-WP(C)/36411/2026	TUSARKANTA KAR VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //	
156	D-WP(C)/36412/2026	DILIP KUANR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
157	D-WP(C)/36413/2026	SITARAM BAGH VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //	
158	D-WP(C)/36414/2026	AKSHAYA KUMAR BEHERA VS THE DISTRICT JUDGE, KALAHANDI	UMAKANTA MISHRA VS	// 0 //	
159	D-WP(C)/36416/2026	BIJAYA KUMAR ROUT	HARA PRASAD RATH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
160	D-WP(C)/36417/2026	SUDARSAN MUNDA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/36418/2026	BIJAYA KUMAR DAS	NISHIKANTA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/36419/2026	KABIR CHARAN ACHARYA	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/36420/2026	APLONIYA KULLU	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/36421/2026	LAXMI DHAN @ MAJHI	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/36422/2026	BRAHMANIDEVI LOGISTICS KHURDA	ANJAN KUMAR BISWAL	//	AOR20220001328C202600113
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/36428/2026	M/S.SAI ELCTRONICS, CUTTACK	CHANDAN MISHRA	//	
		VS	VS	0	
		THE MANAGER, CANARA BANK OSTOPUR BRANCH, CUTTACK		//	
167	D-WP(C)/36431/2026	M/S.S.S.FUELS, NABARANGPUR	PRAGYAN PARAMITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/36434/2026	ASIT KUMAR NAYAK	PADMA CHARAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/36436/2026	HEMANTA KUMAR DASH	ASHOK KUMAR MOHAPATRA	//	AOR20220001551C202600033
		VS	VS	0	
		THE REVENUE OFFICER CUM ASST CONSOLIDATION OFFICER		//	
170	D-WP(C)/36439/2026	ALBHA SAHOO	KARUNAKAR RATH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/36440/2026	STATE OF ODISHA ANITA BAJAJ VS	SUDHIR KUMAR MALLICK VS	// // 0	
172	D-WP(C)/36441/2026	STATE OF ODISHA NIRAKAR SENAPATI VS	JAMINI KANTA BHUYAN VS	// // 0	AOR20220001297C202600183
173	D-WP(C)/36443/2026	STATE OF ODISHA SWASTI SANGHAMITRA DEHURY VS	SANJAYA KUMAR PANIGRAHI VS	// // 0	
174	D-WP(C)/36444/2026	STATE OF ODISHA AKSHAYA KUMAR SAMAL VS	BISWABHUSAN DAS VS	// // 0	
175	D-WP(C)/36446/2026	PARADIP PORT TRUST, JAGATSINGHPUR MANAGING COMMITTEE OF ANCHALIKA UCHA VIDYAPITH, KAPILDHAM VS	SANJAYA KUMAR PANIGRAHI VS	// // 0	
176	D-WP(C)/36447/2026	STATE OF ODISHA SYED ANSAR ALI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
177	D-WP(C)/36450/2026	STATE OF ODISHA LAXMI PRADHAN VS	SASWATA PATNAIK VS	// // 0	
178	D-WP(C)/36451/2026	STATE OF ODISHA DHARANI @ DHARANIDHAR MALI VS	ARJUNA CHARANA BEHERA VS	// // 0	
179	D-WP(C)/36452/2026	STATE OF ODISHA NARA @ NARAYAN MALI VS	ARJUNA CHARANA BEHERA VS	// // 0	
180	D-WP(C)/36457/2026	STATE OF ODISHA SRIKANTA PANIGRAHY VS	AMITAV TRIPATHY VS	// // 0	
181	D-WP(C)/36458/2026	STATE OF ODISHA CHANDRIKA MALLICK VS STATE OF ODISHA	LOKESH GOURAV MOHARANA VS	// // 0 //	

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182	D-WP(C)/36464/2026	MD ARMAN ALI VS REGIONAL MANAGER OF RBI, BHUBANESWAR	SUBRATA PANDA VS REGIONAL MANAGER OF RBI, BHUBANESWAR	// 0 //	AOR20220001729C202600018
183	D-WP(C)/36470/2026	M/S PRAVAT HOSPITALITY PRIVATE LIMITED, BHUBANESWAR VS STATE OF ODISHA	ANAND KUMAR SARANGI VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/36471/2026	RANJAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/36472/2026	RAJANI BAGHA VS STATE OF ODISHA	JYOTI PRAKASH PAL VS STATE OF ODISHA	// 0 //	AOR20220001296C202600112
186	D-WP(C)/36473/2026	M/S.K.S.ENTERPRISES, BHUBANESWAR VS NBCC(INDIA) LTD., NEW DELHI	HARIPAD MOHANTY VS NBCC(INDIA) LTD., NEW DELHI	// 0 //	
187	D-WP(C)/36477/2026	HEMANTA KUMAR PANI VS STATE OF ODISHA	GYANA RANJAN SETHI VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/36478/2026	SHRADHA NURSING COLLEGE AND ALLIED MEDICAL SERVICES VS STATE OF ODISHA	ASIM KUMAR MOHANTY VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/36479/2026	SAMIR KUMAR ACHARYA VS STATE OF ODISHA	GAJENDRANATH ROUT VS STATE OF ODISHA	// 0 //	AOR20220004106C202600080
190	D-WP(C)/36480/2026	PRAKASH CHANDRA SETHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/36481/2026	ANAMA BAGARTI VS STATE OF ODISHA	SASWATI MOHAPATRA VS STATE OF ODISHA	// 0 //	
192	D-WP(C)/36483/2026	DEBENDRA DAS VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/36484/2026	GOPAL KRUSHNA PATI	GAJENDRANATH ROUT	//	AOR20220004106C202600081

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/36485/2026	ARJUN MURMU	GAJENDRANATH ROUT	//	AOR20220004106C202600082
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/36486/2026	KUMAR CHANDA PANI	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/36488/2026	ULASHA MALLICK	AMIYA KUMAR CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/36491/2026	RABINDRA SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		ADDITIONAL SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, PURI		//	
198	D-WP(C)/36492/2026	RABINDRA SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		ADDL.SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, PURI		//	
199	D-WP(C)/36493/2026	CHAITANYA SAHOO	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		ADDL.SUB-COLLECTOR-CUM-CONSOLIDATION OFFICER, PURI		//	
200	D-WP(C)/36494/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KUMAR SWAIN	HOLAT KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/36495/2026	PRASANT BEHERA	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
202	D-WP(C)/36496/2026	NAGARJUN PRADHAN	SAIBRATA RATH	//	
		VS	VS	0	
		UNION OF INDIA		//	
203	D-WP(C)/36497/2026	BASANTI SAHOO	SATYABRATA DASH	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR		//	
204	D-WP(C)/36498/2026	SUBHAKANTA SWAIN	SAIBRATA RATH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/36499/2026	UNION OF INDIA DEEPAK KUMAR SAHOO VS	SAIBRATA RATH VS	// // 0	
206	D-WP(C)/36501/2026	UNION OF INDIA SRABAN KUMAR PRADHAN VS	SAIBRATA RATH VS	// // 0	
207	D-WP(C)/36502/2026	UNION OF INDIA BAPUJEE KUMAR SWAIN VS	SAIBRATA RATH VS	// // 0	
208	D-WP(C)/36503/2026	UNION OF INDIA SUBRAT KUMAR BEHERA VS	SAIBRATA RATH VS	// // 0	
209	D-WP(C)/36504/2026	UNION OF INDIA ASHOK BEHERA VS	SAIBRATA RATH VS	// // 0	
210	D-WP(C)/36505/2026	UNION OF INDIA RASMI REKHA PAIKARAY VS BHUBANESWAR MUNICIPAL CORPORATION	RAJJEET ROY VS	// // 0	AOR20220001462C202600091
211	D-ABLAPL/23742/2026	SMITANJALI SETHI @ SETHY VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	GOP /209 /2026 0 //	
212	D-ABLAPL/23743/2026	JITENDRA KU SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /325 /2026 0 //	
213	D-ABLAPL/23744/2026	JYOSTNARANI NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 0 //	
214	D-ABLAPL/23745/2026	PRATAP BEHERA @ PRATAP KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /137 /2026 0 //	
215	D-ABLAPL/23746/2026	CHITRANJAN PASWAN @ PINTU PASWAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	KASAFAL MARINE /39 /2026 0 //	AOD20240000516C202600040

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/23749/2026	PASUPATI BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /223 /2026 () //	
217	D-ABLAPL/23755/2026	DAITARI SAHOO VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /282 /2026 () //	
218	D-ABLAPL/23758/2026	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	JAGADIP SAHOO VS	MANCHESWAR P.S. /523 /2026 () //	AOD20250001139C202600021
219	D-ABLAPL/23759/2026	BIKRAM BHOI VS STATE OF ODISHA	BIJAYANANDA DASH VS	BIRIDI PS /157 /2026 () //	
220	D-ABLAPL/23761/2026	SATYABRATA MALIK @ PAPU MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /11 /2026 () //	
221	D-ABLAPL/23764/2026	RANJAN PARIDA VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	JAGATSINGPUR /531 /2026 () //	
222	D-ABLAPL/23765/2026	MAYIMUDDIN SAHAJIT @ ROGA @ BULET VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	DHUSURI /252 /2025 () //	AOR20220001303C202600042
223	D-ABLAPL/23767/2026	ARUN BIDYARTHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
224	D-ABLAPL/23769/2026	PRAFULLA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
225	D-ABLAPL/23770/2026	KARTIKA CHANDRA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
226	D-ABLAPL/23771/2026	SURENDRA PARIDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
227	D-ABLAPL/23773/2026	JAYANTI PRADHAN	CHANDAN KUMAR ROUT	GURUDIJHATIA /185 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/23774/2026	KALI CHARAN BISWAL	PRAMOD KUMAR JENA	BALIAPAL /340 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/23776/2026	SUSANTA DALAI	BIPLAB KUMAR DASH	MARINE PST TALCHUA /151 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/23777/2026	DEBAJYOTI JENA	NIRANJAN PRASAD PATRA	CHAULIAGANJA /344 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/23779/2026	SUBHANSU SEKHAR @ DIPU SWAIN	JUGALA KISHORE PANDA	PATTAPUR (DIGAPAHANDI) /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/23781/2026	PRASHANTA KUMAR DAS @ KANHEI MAHALIK	MD. GOLAM MADANI	DHUSURI /318 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/23782/2026	ITISHREE MAHAPATRA	SIDDHANT SARANGI	INFCITY PS /596 /2025	AOD20260000163C202600064
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/23783/2026	MD. KHUDA BOX @ PATA	AMULYA RATNA PANDA	BARAMBA /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/23787/2026	SASHIKANTA DAS	PADMANAVA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/23788/2026	SASMITA DAS	PADMANAVA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/23800/2026	JANAKI BHOI @ JANAKI NANDAN BHOI	SWARAJ PATEL	TALSARA /214 /2026	AOR20220000246C202600037
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/23810/2026	MAMATA PRADHAN	AMLAN SHAKTI PAUL	NIRAKARPUR /251 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/23824/2026	STATE OF ODISHA ALOK RANJAN SAMAL VS	SUPRAVA BEHERA VS	// / /0 0	
240	D-ABLAPL/23825/2026	STATE OF ODISHA SARTHAK PRADHAN VS	BIJAYA KUMAR RAGADA VS	// LAKHANPUR /231 /2026 0	
		STATE OF ODISHA		//	

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MISC CASES FILED on :06/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMAPL/36460/2026 CMAPL/ /	GOVERNING BODY OF MOHAN MAHILA HIGH SCHOOL, NAYAGARH MP	HSRASEMONARYSC	193/2026
2	D-CRLMP/20355/2026 CRLMP/984/2026	CAPDEAL REALTY CARE PVT. LTD. BHUBANESWAR MP		224/2026
3	D-CRLMP/21032/2026 CRLMP/ /	CHITRA REKHA SWAIN MP	BIJAY KUMAR MOHANTY	225/2026
4	D-CRLMP/23827/2026 CRLMP/ /	HARAPRIYA NANDA MP	ASHOK KUMAR SARANGI	226/2026
5	D-CRLMP/23829/2026 CRLMP/ /	MITRABHANU DAS MP	LOKESH GOURAV MOHARANA	227/2026
6	D-CRLMP/23830/2026 CRLMP/ /	DILIP KUMAR DASH @ DILLIP MP	SUBHAM SATAPATHY	228/2026
7	D-TRP(C)/36467/2026 TRP(C)/ /	CH. ANUCHHAYA PRUSTY MP	SIBA RANJAN POLAI	259/2026
8	D-LAA/36185/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER NEW SWAYAMBANK MOSHICAL, O.S. BOUDH MP		341/2026
9	D-RPFAM/19815/2026 RPFAM/217/2026	ACHYUTANANDA DAS MP	DEBASISH PATNAIK	342/2026
10	D-LAA/36185/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER NEW SWAYAMBANK MOSHICAL, O.S. BOUDH MP		342/2026
11	D-RPFAM/41/2023 RPFAM/41/2023	SANJUKTA KUMARI SATAPATHY @ PANDIT MP	DIPTI RANJAN BHOKTA, N.AFREEN	343/2026
12	D-LAA/36185/2026 LAA/ /	LAND ACQUISITION ZONE OFFICER NEW SWAYAMBANK MOSHICAL, O.S. BOUDH MP		343/2026
13	D-RPFAM/260/2017 RPFAM/260/2017	KAHKASHAN KHAN MP		344/2026
14	D-LAA/36404/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		344/2026
15	D-LAA/36404/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		345/2026
16	D-RPFAM/30984/2026 RPFAM/ /	SITU @ SITENDRA KUMAR SAHOO MP	BHUBANESWAR DASH	345/2026
17	D-RPFAM/30984/2026 RPFAM/ /	SITU @ SITENDRA KUMAR SAHOO MP	BHUBANESWAR DASH	346/2026
18	D-LAA/36404/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		346/2026
19	D-RPFAM/45944/2025 RPFAM/348/2025	DILIP KUMAR SAHOO MP	CHITTA RANJAN SAHU	347/2026
20	D-LAA/36405/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		347/2026
21	D-LAA/36405/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		348/2026
22	D-LAA/36405/2026 LAA/ /	LAZO OF KHURDHA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		349/2026
23	D-LAA/36415/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		350/2026
24	D-LAA/36415/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		351/2026
25	D-LAA/36415/2026 LAA/ /	LAZO OF KHURDA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR MP		352/2026
26	D-LAA/36425/2026	LAZO OF KHURDHA ROAD BALANGIR NEWSABOTRA RAILIN PROTECTAIBOLANGIR		

	LAA/ /	MP		353/2026
27	D-LAA/36425/2026	LAZO OF KHURDHA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		354/2026
28	D-LAA/36425/2026	LAZO OF KHURDHA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		355/2026
29	D-LAA/36426/2026	LAZO OF KHURDA ROAD BOLANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		356/2026
30	D-LAA/36426/2026	LAZO OF KHURDA ROAD BOLANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		357/2026
31	D-LAA/36426/2026	LAZO OF KHURDA ROAD BOLANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		358/2026
32	D-LAA/36432/2026	LAZO OF KHURDA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		359/2026
33	D-LAA/36432/2026	LAZO OF KHURDA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		360/2026
34	D-LAA/36432/2026	LAZO OF KHURDA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		361/2026
35	D-LAA/36433/2026	LAZO OF KHURDA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		362/2026
36	D-LAA/36433/2026	LAZO OF KHURDA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		363/2026
37	D-LAA/36433/2026	LAZO OF KHURDA ROAD BALANGIR NEWSABCTRAIANIK PROTEKAL, BOANGIR		
	LAA/ /	MP		364/2026
38	D-RVWPET/36406/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	RVWPET/ /	MP		386/2026
39	D-RVWPET/36406/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	RVWPET/ /	MP		387/2026
40	D-RVWPET/36427/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	RVWPET/ /	MP		388/2026
41	D-RVWPET/36427/2026	STATE OF ODISHA	DEBASISH TRIPATHY, AGA	
	RVWPET/ /	MP		389/2026
42	D-CONTC/6212/2025	LALIT MOHAN SWAIN	ALOK KUMAR MOHAPATRA	
	CONTC/823/2025	MP		521/2026
43	D-CONTC/16178/2026	PRADEEP KUMAR BEHERA	SAUBHAGYA KUMAR SAMAL	
	CONTC/2721/2026	MP		522/2026
44	D-CONTC/1837/2026	PRATAP KUMAR PRADHAN		
	CONTC/539/2026	MP		523/2026
45	D-BLAPL/11859/2026	KAPIL RAGHAV		
	BLAPL/4085/2026	MP		581/2026
46	D-BLAPL/9510/2023	MANOJ KUMAR PANDA		
	BLAPL/9510/2023	MP		582/2026
47	D-CRLREV/11650/2026	BIJAYALAXMI DAS	SOMA PATNAIK	
	CRLREV/299/2026	MP		874/2026
48	D-CRLREV/23797/2026	KARUNAKAR ACHARYA	TRILOCHAN NANDA	
	CRLREV/ /	MP		875/2026
49	D-CRLREV/23797/2026	KARUNAKAR ACHARYA	TRILOCHAN NANDA	
	CRLREV/ /	MP		876/2026
50	D-CRLREV/23801/2026	BASANTA NAIK	AMULYA RATNA PANDA	
	CRLREV/ /	MP		877/2026
51	D-CRLREV/23803/2026	BIJETA BHOI	DHANANJAYA MUND	
	CRLREV/ /	MP		878/2026
52	D-RSA/132/2018	ARASADA RANGA RAO@ARSADA RAO	M/S.A.K.NANDA	
	RSA/132/2018	MP		1125/2026
53	D-RSA/36371/2026	TAMALABALA PANI	ASHOK KUMAR MOHANTY	
	RSA/ /	MP		1126/2026
54	D-RSA/151/2015	MANDAKINI DALEI	M/S.BHAKTAHARI MOHANTY, DWARIKA PRASAD MOHANTY	
	RSA/151/2015	MP		1127/2026
55	D-RSA/36453/2026	CHANDRAMANI SAMINI	KIRTAN BADHEI	
	RSA/ /	MP		1128/2026
56	D-RSA/36469/2026	NABAGHANA SETHI	SURAJIT NATH	
	RSA/ /	MP		1129/2026
57	D-RSA/36469/2026	NABAGHANA SETHI	SURAJIT NATH	
	RSA/ /	MP		1130/2026

58	D-FAO/45457/2025 FAO/518/2025	LEGAL MANAGER, ORIENTAL INSURANCE CO. LTD., MP	PROSENNA KUMAR MAHALI	1197/2026
59	D-FAO/36456/2026 FAO/ /	PUSPANJALI MAHAPATRA MP	SUBHADUTTA ROUTHAY	1198/2026
60	D-ABLAPL/18319/2026 ABLAPL/7513/2026	SK LUKMAN MP	BHARAT JALLI	1436/2026
61	D-ABLAPL/18380/2026 ABLAPL/8508/2026	PRAKASH TRIPATHY MP	BISWABHUSAN DAS	1437/2026
62	D-CMP/22329/2026 CMP/864/2026	KUSUM GUPTA MP		1437/2026
63	D-CMP/49856/2024 CMP/1394/2024	JASASWINI PATI MP	AMITABH PRADHAN	1438/2026
64	D-ABLAPL/18374/2026 ABLAPL/8509/2026	PRAKASH TRIPATHY MP	BISWABHUSAN DAS	1438/2026
65	D-ABLAPL/618/2026 ABLAPL/294/2026	AYUSMITA SETHY MP	BASUDEV SETHI	1439/2026
66	D-CMP/36462/2026 CMP/ /	MANOJ KUMAR DASH MP	PRAKASH KUMAR MISHRA	1439/2026
67	D-CMP/29682/2026 CMP/ /	KANAKLATA PRADHAN MP	ARUN KUMAR DAS 1	1440/2026
68	D-ABLAPL/10392/2026 ABLAPL/7878/2026	PUSPA SRICHANDAN MP		1440/2026
69	D-CMP/36489/2026 CMP/ /	SWARAJ KUMAR MOHANTY MP	LAGNAJIT PATTNAIK	1441/2026
70	D-ABLAPL/19278/2026 ABLAPL/7753/2026	KANI BEHERA MP		1441/2026
71	D-ABLAPL/16874/2026 ABLAPL/6598/2026	KARUNAKAR MANGAL MP		1442/2026
72	D-MACA/36377/2026 MACA/ /	M/S. H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., MP	GORI PRASAD PATRA	1764/2026
73	D-MACA/36377/2026 MACA/ /	M/S. H.D.F.C. ERGO GENERAL INSURANCE CO. LTD., MP	GORI PRASAD PATRA	1765/2026
74	D-MACA/24930/2026 MACA/692/2026	RABINDRA PANDA MP	DEBASISH PATNAIK	1766/2026
75	D-MACA/36429/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD., MP	PROSENNA KUMAR MAHALI	1767/2026
76	D-MACA/36429/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD., MP	PROSENNA KUMAR MAHALI	1768/2026
77	D-MACA/36438/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD., MP	PROSENNA KUMAR MAHALI	1769/2026
78	D-MACA/36438/2026 MACA/ /	THE D.M., ORIENTAL INSURANCE CO. LTD., MP	PROSENNA KUMAR MAHALI	1770/2026
79	D-MACA/36449/2026 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	DEBANKAN KUMAR MAHALI	1771/2026
80	D-MACA/36449/2026 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	DEBANKAN KUMAR MAHALI	1772/2026
81	D-MACA/35567/2026 MACA/ /	MANAGER LEGAL NATIONAL INSURANCE CO. LTD., MP	BLOK DASMO BHUTRA	1773/2026
82	D-CRLA/278/2017 CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH MP	M/S.AKSHAYA KUMAR SAHOO	2017/2026
83	D-CRLA/36492/2024 CRLA/1243/2024	KHADALA PRADHAN MP	SULOCHANA PATRO, M/S RABINDRA KUMAR PATNAIK, B. MOHAPATRA	2018/2026
84	D-CRLA/10279/2026 CRLA/ /	B. BADRI PRASAD PATRA @ RAO MP	LAMBODAR ACHARI	2019/2026
85	D-CRLA/170/2005 CRLA/170/2005	ARJUNA MUDULI MP	M/S.H.M.DHAL	2020/2026
86	D-CRLA/4172/2026 CRLA/252/2026	BHAGIRATHI PALEI MP	DEBASNAN DAS	2021/2026
87	D-CRLA/4172/2026 CRLA/252/2026	BHAGIRATHI PALEI MP	DEBASNAN DAS	2022/2026
88	D-CRLA/19761/2024 CRLA/662/2024	UPAMANYU KANHAR MP	SURYAKANTA DWIBEDI	2023/2026
89	D-CRLA/23821/2026	ALLARAKHA KHAN	SK. ZAFARULLA	

	CRLA/ /	MP		2024/2026
90	D-CRLA/23821/2026	ALLARAKHA KHAN	SK. ZAFARULLA	
	CRLA/ /	MP		2025/2026
91	D-CRLMC/22493/2026	PRAYAS KANTI SAMAL	ASWINI PATNAIK	
	CRLMC/2433/2026	MP		2050/2026
92	D-CRLMC/23763/2026	RAKASHASI TRIPATHY	SAMVIT MOHANTY	
	CRLMC/ /	MP		2051/2026
93	D-CRLMC/20524/2026	JITENDRIYA @ JITENDERA PANIGRAHI	SIDDHANT SARANGI	
	CRLMC/2305/2026	MP		2052/2026
94	D-CRLMC/23780/2026	M/S. SHIV PHARMACEUTICALS, KENDRA	BISWAJIT PASAYAT	
	CRLMC/ /	MP		2053/2026
95	D-CRLMC/23809/2026	AKASH SETHI	SOURAV DAS	
	CRLMC/ /	MP		2054/2026
96	D-CRLMC/21945/2026	SANJAYA KUMAR BEHERA	BISWAJIT RANJAN TRIPATHY	
	CRLMC/2323/2026	MP		2055/2026
97	D-CRLMC/22326/2026	ANIL KUMAR DIGAL @ LALA	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2056/2026
98	D-CRLMC/23813/2026	MOHSIN KHAN @ SK. MOHSIN KHAN	BHABANI SANKAR MISHRA	
	CRLMC/ /	MP		2057/2026
99	D-CRLMC/23815/2026	DR. PRAVAS CHANDRA ACHARYA	RATIKANTA MOHAPATRA	
	CRLMC/ /	MP		2058/2026
100	D-WA/36359/2026	STATE OF ODISHA	BISWABAR DASH,AGA	
	WA/ /	MP		2557/2026
101	D-WA/36359/2026	STATE OF ODISHA	BISWABAR DASH,AGA	
	WA/ /	MP		2558/2026
102	D-WA/21586/2024	PUSPAMITRA MOHANTY		
	WA/1685/2024	MP		2559/2026
103	D-WA/32798/2026	NALINIKANTA RAY	ADV.	
	WA/ /	MP		2560/2026
104	D-WA/36435/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2561/2026
105	D-WP(C)/36356/2026	PRAMODA KUMAR BARAL	AMIT KUMAR SAA	
	WP(C)/ /	MP		14824/2026
106	D-WP(C)/22096/2025	M/S EGLOBALTECH INDIA PRIVATE LIMITED	ISHWAR MOHANTY	
	WP(C)/15241/2025	MP		14824/2026
107	D-WP(C)/36363/2026	NAMITA MISHRA	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		14825/2026
108	D-WP(C)/36365/2026	PARBATI PALEI	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		14826/2026
109	D-WP(C)/36367/2026	PADMABATI NAYAK	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		14827/2026
110	D-WP(C)/36366/2026	RANJITA BEHERA	SATYABRATA SENAPATI	
	WP(C)/ /	MP		14828/2026
111	D-WP(C)/36368/2026	JAYASHREE PANDA	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		14829/2026
112	D-WP(C)/36372/2026	DR.JEEVANJYOTI MOHANTY	NAVNEET DADHICHI	
	WP(C)/ /	MP		14830/2026
113	D-WP(C)/36374/2026	DR.SOMESH KUMAR SAHOO	NAVNEET DADHICHI	
	WP(C)/ /	MP		14831/2026
114	D-WP(C)/36376/2026	DR. ASHRUMOCHAN MOHANTY	NAVNEET DADHICHI	
	WP(C)/ /	MP		14832/2026
115	D-WP(C)/36378/2026	DEBASHIS SAHOO	SUBASH CHANDRA PUSPALAKA	
	WP(C)/25151/2026	MP		14833/2026
116	D-WP(C)/36380/2026	DR.BISWAPRASAD SAMANTARAY	NAVNEET DADHICHI	
	WP(C)/ /	MP		14834/2026
117	D-WP(C)/36379/2026	DR. PRITAM SAHOO	NAVNEET DADHICHI	
	WP(C)/ /	MP		14835/2026
118	D-WP(C)/36381/2026	DR.MANOJ KUMAR BEHERA	NAVNEET DADHICHI	
	WP(C)/ /	MP		14836/2026
119	D-WP(C)/36382/2026	DR. LISAMAUSUMI DAS	NAVNEET DADHICHI	
	WP(C)/ /	MP		14837/2026
120	D-WP(C)/36383/2026	DR.DEEPAK KUMAR MOHANTY	NAVNEET DADHICHI	
	WP(C)/ /	MP		14838/2026

121	D-WP(C)/36387/2026 WP(C)/ /	DR.RASHMI RANJAN MOHANTY MP	NAVNEET DADHICHI	14839/2026
122	D-WP(C)/36388/2026 WP(C)/ /	DR. BISWADARSHAN BISWAL MP	NAVNEET DADHICHI	14840/2026
123	D-WP(C)/6436/2025 WP(C)/4823/2025	MILINA PADHI MP	NRUSINGH CH. ROUT	14841/2026
124	D-WP(C)/34630/2026 WP(C)/24985/2026	MANJIT KAUR SALUJA MP	ASHIS KUMAR MISHRA	14842/2026
125	D-WP(C)/36392/2026 WP(C)/25073/2026	NIRANJAN BEHERA MP	PRABHAKAR SABAT	14843/2026
126	D-WP(C)/36393/2026 WP(C)/ /	RASHMI MAHAPATRA MP	CHITTA RANJAN LENKA	14844/2026
127	D-WP(C)/36394/2026 WP(C)/25164/2026	NRUSINGH CHARAN NAYAK MP	SIDHANT DWIBEDI	14845/2026
128	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT MP	MR. LALATENDU SAMANTARAY (SR. ADV.), MR. HRUDANANDA MOHAPATRA	14846/2026
129	D-WP(C)/24064/2025 WP(C)/16652/2025	SRI SRI BALUNKESWAR MAHESH TRUST MP	ASHIS KUMAR MISHRA	14847/2026
130	D-WP(C)/31578/2023 WP(C)/31578/2023	RAJESH KUMAR DASH MP	SAUBHAGYA KUMAR SAMAL	14848/2026
131	D-WP(C)/36407/2026 WP(C)/ /	KHETRAJPUR MERCHANT ASSOCIATION, KOMBHARI MP	KOMBHARI	14849/2026
132	D-WP(C)/36409/2026 WP(C)/ /	KHITISH CHANDRA BEHERA MP	UMAKANTA MISHRA	14850/2026
133	D-WP(C)/36412/2026 WP(C)/ /	DILIP KUARNR MP	KUNAL KUMAR SWAIN	14851/2026
134	D-WP(C)/34471/2026 WP(C)/24009/2026	ANIL BERIHA MP		14852/2026
135	D-WP(C)/34473/2026 WP(C)/24012/2026	RAJU MUNDA MP		14853/2026
136	D-WP(C)/44854/2025 WP(C)/30977/2025	SURENDRA PODDAR MP	DIPTI RANJAN BHOKTA	14854/2026
137	D-WP(C)/8892/2024 WP(C)/4669/2024	D. JUDHISTIRA REDDY MP	SUBASH CHANDRA RATH	14855/2026
138	D-WP(C)/36422/2026 WP(C)/ /	BRAHMANIDEVI LOGISTICS KHURDA MP	ANJAN KUMAR BISWAL	14856/2026
139	D-WP(C)/1981/2019 WP(C)/1981/2019	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN MP	M/S.S.A.NAYEEM	14857/2026
140	D-WP(C)/1981/2019 WP(C)/1981/2019	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN MP	M/S.S.A.NAYEEM	14858/2026
141	D-WP(C)/1981/2019 WP(C)/1981/2019	JAKIR-UDDIN KHAN @ ZAKIR UDDIN KHAN MP	M/S.S.A.NAYEEM	14859/2026
142	D-WP(C)/36428/2026 WP(C)/ /	M/S.SAI ELCTRONICS, CUTTACK MP	CHANDAN MISHRA	14860/2026
143	D-WP(C)/36439/2026 WP(C)/ /	ALBHA SAHOO MP	KARUNAKAR RATH	14861/2026
144	D-WP(C)/36443/2026 WP(C)/ /	SWASTI SANGHAMITRA DEHURY MP	SANJAYA KUMAR PANIGRAHI	14862/2026
145	D-WP(C)/36444/2026 WP(C)/ /	AKSHAYA KUMAR SAMAL MP	BISWABHUSAN DAS	14863/2026
146	D-WP(C)/36451/2026 WP(C)/ /	DHARANI @ DHARANIDHAR MALI MP	ARJUNA CHARANA BEHERA	14864/2026
147	D-WP(C)/36452/2026 WP(C)/ /	NARA @ NARAYAN MALI MP	ARJUNA CHARANA BEHERA	14865/2026
148	D-WP(C)/13061/2025 WP(C)/12652/2025	GENERAL SECY, ODISHA UNIVERSITY OF SCIENCE AND TECHNOLOGY MP	COMRADE AND TECHNOLOGY WORKERS UNION (REGD.), BBSR	14866/2026
149	D-WP(C)/19812/2025 WP(C)/13931/2025	KSHETRABASI SETHY MP	ALOK KUMAR PANDA	14867/2026
150	D-WP(C)/36458/2026 WP(C)/ /	CHANDRIKA MALLICK MP	LOKESH GOURAV MOHARANA	14868/2026
151	D-WP(C)/42478/2025 WP(C)/29816/2025	SUSANTA MOHAPATRA MP		14869/2026
152	D-WP(C)/30442/2026	M/S AMAR UDYOG, ROURKELA	ARUNA NAYAK	

	WP(C)/21442/2026	MP		14870/2026
153	D-WP(C)/17035/2021	GOVINDA CH. BURUDA	PRATIK DASH	
	WP(C)/17035/2021	MP		14871/2026
154	D-WP(C)/4475/2026	MUKESH KUMAR JENA	GOUTAM KUMAR ACHARYA	
	WP(C)/4186/2026	MP		14872/2026
155	D-WP(C)/27676/2026	DEBASISH MOHANTY	ARUN KUMAR PATRA	
	WP(C)/19950/2026	MP		14873/2026
156	D-WP(C)/36658/2025	SOBHAGINI SINGH	RUPESH KUMAR KANUNGO	
	WP(C)/25969/2025	MP		14874/2026
157	D-WP(C)/20199/2023	SUDHIR KUMAR SAHOO		
	WP(C)/20199/2023	MP		14875/2026
158	D-WP(C)/36473/2026	M/S.K.S.ENTERPRISES, BHUBANESWAR	HARIPAD MOHANTY	
	WP(C)/ /	MP		14876/2026
159	D-WP(C)/36480/2026	PRAKASH CHANDRA SETHY	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		14877/2026
160	D-WP(C)/36483/2026	DEBENDRA DAS	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		14878/2026
161	D-WP(C)/36486/2026	KUMAR CHANDA PANI	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		14879/2026
162	D-WP(C)/36488/2026	ULASHA MALLICK	AMIYA KUMAR CHHATOI	
	WP(C)/ /	MP		14880/2026
163	D-WP(C)/36495/2026	PRASANT BEHERA	SAIBRATA RATH	
	WP(C)/ /	MP		14881/2026
164	D-WP(C)/2215/2025	TUNA CHOUDHURY	AMIYA KUMAR CHHATOI	
	WP(C)/1990/2025	MP		14882/2026
165	D-WP(C)/2217/2025	SUGYAN KUMAR JENA	AMIYA KUMAR CHHATOI	
	WP(C)/1999/2025	MP		14883/2026
166	D-WP(C)/36498/2026	SUBHAKANTA SWAIN	SAIBRATA RATH	
	WP(C)/ /	MP		14884/2026
167	D-WP(C)/36499/2026	DEEPAK KUMAR SAHOO	SAIBRATA RATH	
	WP(C)/ /	MP		14885/2026
168	D-WP(C)/36496/2026	NAGARJUN PRADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		14886/2026
169	D-WP(C)/36501/2026	SRABAN KUMAR PRADHAN	SAIBRATA RATH	
	WP(C)/ /	MP		14887/2026
170	D-WP(C)/36502/2026	BAPUJEE KUMAR SWAIN	SAIBRATA RATH	
	WP(C)/ /	MP		14888/2026
171	D-WP(C)/36503/2026	SUBRAT KUMAR BEHERA	SAIBRATA RATH	
	WP(C)/ /	MP		14889/2026
172	D-WP(C)/36504/2026	ASHOK BEHERA	SAIBRATA RATH	
	WP(C)/ /	MP		14890/2026